

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.118
CAA-84/ND/2020

IN THE MATTER OF:

**GG Erectors & Constructors (P) Ltd and
GG Promoters & Developers P. Ltd**

.. APPLICANT

SECTION :
230-232

Order delivered on 30.3.2021

CORAM:

**CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)**

PRESENT:

For the Applicant/OC : Mr. Sougat Sinha Adv., Mr. Judhajit Roy Adv. and Mr. Manoj
Kumar Adv. For the Petitioner Companies.

For the Respondent/CD : Adv. Mr. Shankari Mishra for RD and OL
For the Intervener :

ORDER

Counsel for the Petitioner Companies is present. Counsel for RD and OL is present. It is submitted by the Counsel for RD and OL that the copy of the petition has not been supplied. The Counsel for the Petitioner Companies is directed to supply a copy of the application to the Counsel for the RD/OL.

List the matter for further hearing on 17.5.2021.

— *sd-*

**(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)**

— *sd-*

**(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)**

Surjit